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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.123/BB/2017	-	For filing objections	Rule-6 of IB	Ajay Bhandari Vs Pearson Education Services Pvt. Ltd.

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

1.	<i>Aditya Patel</i> 9535195405	<i>Petitioner</i>	<i>Aditya P</i>
	<i>ABHINAV. S</i> 9008175094	<i>Respondent</i>	<i>Abhinav S</i>

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present. Objections are filed on behalf of Corporate Debtor. For hearing list it on 23/02/2018.

Member (T)

Member (J)